Working Women's hostels hi Madhya Pradesh

2812. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to. state:

(a) whether there is a plan for construction of a number of working women's hostels in Madhya Pradesh;

(b) if so, the details indicating the capacity and cost thereof;

(c) the time schedule of construction thereof; and

(d) whether any policy guidelines have been laid down by Central Government about the need and desirability of working women's hostels in different cities/towns; if so, the details thereof?

THE MINISTER OF STATE IN OF THE MINISTRY HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA): (a) to (d) State/ Union Territory-wise allocation of funds is not made under the Scheme of Assistance for Construction/Expansion of Hostel Building for Working Women with a Day Care Centre for Children. Projects are sanctioned on the basis of complete proposals received from eligible organisations through the State Governments. Since the inception of the Scheme in 1972-73, 65 Working Women's Hostels to accommodate 3307 working women have been sanctioned in Madhya Pradesh. At present, 5 proposals to provide accommodation to 269 working women have been received from organisations in Madhya Pradesh. They have been scrutinised and the applicant organisations have been advised to submit additional information and documents to meet the schematic requirements. Normally, projects are sanctioned with per capita cost not exceeding Rs. 40,000/-. Construction of hostel building is required to be completed within a period of 24 months

from the date of release of the first instalment of Grant-in-aid.

2. On the basis of the primary data about the employment of working women in organised sectors collected from the Employment Exchanges by the Directorate General of Employment & Training, Ministry of Labour, City/ town-wise broad assessment has been made about the number of working women in need of facilities. City/ town-wise hostel assessment of number of working women requiring hostel accommodation in Madhya Pradesh is given in the statement (See below). However, Projects are sanctioned on the specific recommendations of the State Governments.

Statement

City/Town-wise assessment of number of working women requiring hostel accommodation in Madhya Pradesh

| S.No. | City/Town | No. of working women requiring hostel facilities |
|-------|-------------|---|
| 1. | Balaghat | 102 |
| 2. | Jagdalpur | 167 |
| 3. | Betul | 102 |
| 4. | Bhind | 33 |
| 5. | Bhopal | 498 |
| 6. | Bilaspur | 220 |
| 7. | Chhatarpur | 51 |
| 8. | Chindwara | 109 |
| 9. | Damoh | 55 |
| 10. | Datia | 19 |
| 11. | Dewas | 78 |
| 12. | Dhar | 104 |
| 13. | Durg | 242 |
| 14. | Guna | 58 |
| 15. | Gwalior | 290 |
| 16. | Hoshangabad | 84 |
| 17. | Indore | 565 |
| 18. | Jabalpur | 536 |
| 19. | Jhabua | 112 |

20. Khandwa

21. Khargaone

108

99

(KUMARI SEUA): (a) to (d) Considering the requests from several quarters, including the Government of Uttar Pradesh and also the recommendations of the Standing Committee for the Centenary Year of Babasaheb Bhimrao Ambedkar in this, regard, the Government decided in 1993 to convert the Dr. B.R. Ambedkar University into a Central University by the name of Babasaheb Bhimrao Ambedkar University (BBAU).

Legislation to give effect to this decision was enacted by the Parliament in August, 1994. The date of commencement of BBAU Act, 1994 is yet to be notified.

The Babasaheb Bhimrao Ambedkar University would provide instructional and research facilities in frontier areas of Technology and allied disciplines as well as offer appropriate courses relevant for the development of socially and economically deprived sections of the people.

Consequent upon the transfer of land and other assets free of cost by the Govt. of U.P. to the Central Government and notification of date of commencement of BBAU Act, University Grants Commission would be in a position to provide funds for the development and maintenance of the University.

Gold Mines in Uttar Pradesh

2814. SHRI SARADA MOHANTY: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that the Uttar Pradesh Directorate of Geology and Mining authorities have allowed foreigners to visit prospective gold mining sites in the hills of eastern Uttar Pradesh without the permission of State and Central Government;

(b) if so, the reaction of Government thereto;

(c) the details of the gold mining areas located in those hills of Uttar Pradesh; and

| 22. | Mandla | 171 |
|-----|-------------|------|
| 23. | Mandsaur | 79 |
| 24. | Morena | 36 |
| 25. | Narsinghpur | 57 |
| 26. | Panna | 61 |
| 27. | Raigarh | 77 |
| 28. | Raipur | 254 |
| 29. | Raisen | 43 |
| 30. | Rajgarh | 41 |
| 31. | Rajnandgaon | 100 |
| 32. | | 117 |
| 33. | Reewa | 79 |
| 34. | Sagar | 106 |
| 35. | Satna | 102 |
| 36. | Sehore | 44 |
| 37. | Seoni | 113 |
| 38. | Shahdol | 98 |
| 39. | Shajapur | 45 |
| 40. | Shivpuri | 40 |
| 41. | Sidhi | 40 |
| 42. | Ambikapur | 107 |
| 43. | Tikamgarh | 58 |
| 44. | Ujjain | 175 |
| 45. | Vidisha | 52 |
| | | |
| | | 5727 |

Status of Ambedkar University

2813. SHRI GOVINDRAO ADIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present status of Ambedkar University in Uttar Pradesh;

(b) whether Government is considering to upgrade its present status to a Central University status;

(c) if so, the reasons for giving it a higher status; and

(d) the benefits that will accure by its upgradation and how the financial part will be taken care of?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE)